

(a) the amount available from the Staff Benefit Fund for education of children and staff in the Khurda Division of the South Eastern Railway during 1966-67 and 1967-68;

(b) the number of applicants for the same; and

(c) the number of children and staff benefited from this fund who are Oriyas?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA) :

(a)	Year	Amounts Rs.
	1966-67	22,568.00
	1967-68	21,347.00
(b)	Year	Number
	1966-67	588
	1967-68	807
(c)	Year	Number
	1966-67	243
	1967-68	327

MAHALAXMI TEXTILE MILLS LTD.,
BHAVANAGAR

3673. SHRI NARENDRA SINGH
MAHIDA :

SHRI K. N. PANDEY :
SHRI KIKAR SINGH :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a deputation of Members of Parliament had met him in December, 1967 to apprise him of the grave situation created in the Mahalaxmi Textile Mills Ltd., Bhavanagar;

(b) if so, the details thereof; and

(c) the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). Five Members of Parliament had jointly addressed a letter to the Commerce Minister and some of them also met him and impressed the need for the Mill being taken over by Government.

(c) An Investigation Committee has been appointed under Section 15 of the Industries (Development & Regulation) Act, 1951, to look into the affairs of the mill.

MAHALAXMI TEXTILE MILLS, BHAVANAGAR

3674. SHRI NARENDRA SINGH
MAHIDA :

SHRI D. R. PARMAR :
SHRI R. K. AMIN :
SHRI C. M. KEDARIA :
SHRI K. N. PANDEY :
SHRI RAMCHANDRA J. AMIN :
SHRI KIKAR SINGH :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Mahalaxmi Textile Mills Ltd., Bhavanagar caught fire in February, 1968;

(b) if so, the estimated value of the loss due to the fire;

(c) whether Government propose to institute an enquiry to find out the cause of fire; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) The loss is variously estimated to be Rs. 25 to 35 lakhs.

(c) and (d). State Government is investigating into the causes of the fire.

PERMANENT WAY INSPECTORS ON THE
RAILWAY

3675. SHRI NARENDRA SINGH
MAHIDA :

SHRI RAJARAM :
SHRI MOHAN SWARUP :
SHRI KIKAR SINGH :
SHRI P. N. SOLANKI :
SHRI D. R. PARMAR :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Kunzuru Committee had recommended in 1962 that yardstick should be laid down for Permanent Way Inspectors staff and the same had been accepted by the Railways;

(b) whether the Efficiency Bureau had also evolved these yardsticks; and

(c) if so, the reasons for not implementing the yardstick for Way and Works Inspectors?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) Yes.

(c) The recommendations are being given effect to on a programmed basis for Permanent Way staff.